

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject:- Constitution of Committee to monitor and supervise the augmentation of Infrastructure in view of Increase in the Sanctioned Strength of Hon'ble Judges.

ORDER

No.: 1116 of 2026/RG

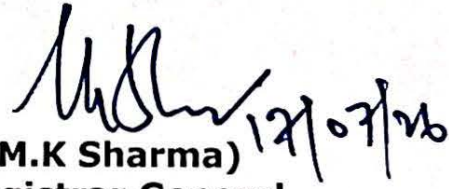
Dated: 17.07.2026

With a view to monitor and supervise the augmentation of infrastructure – Court Rooms with I.T. infrastructure, residential accommodations, staff, vehicles etc at both wings of the High Court, owing to the increase in the sanctioned strength of Hon'ble Judges, Hon'ble the Chief Justice (Acting) has been pleased to constitute a Committee under the Chairmanship of Hon'ble Mr. Justice Shahzad Azeem.

The other members of the Committee are as under:-

- i. Registrar General, High Court of J&K and Ladakh;
- ii. Registrar Vigilance, High Court of J&K and Ladakh;
- iii. Registrar (I.T), High Court of J&K and Ladakh;
- iv. Registrar Judicial, Jammu/Srinagar, High Court of J&K and Ladakh; and
- v. CPC, e-courts, High Court of J&K and Ladakh.

By Order.


(M.K Sharma)
Registrar General
Dated: 17.07.2026

No.: 31924-50/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for kind information of their Lordships;
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
5. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
6. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar;
.....for information and necessary action.
7. Incharge NIC, High Court Wing Jammu/Srinagar for information and with the request to upload the same on the official website of the High Court.
8. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
9. Order file.


Registrar General